# MADHYA PRADESH STATE JUDICIAL ACADEMY, **HIGH COURT OF M.P., JABALPUR**

### SENSITIZATION PROGRAMME ON -JUVENILE JUSTICE (CARE & PROTECTION OF CHILDREN) ACT, 2015 FOR THE CHAIRMAN OF THE CHILD WELFARE COMMITTEE

### 26.03.2018 & 27.03.2018

### **VENUE – BRBRAITT, JABALPUR**

### **PROGRAMME**

## **DAY ONE - 26.03.2018 (Monday)**

10.15 a.m. to 10.30 a.m. Inauguration of the Programme

> **–** Ву Shri Sanjeev Kalgaonkar Director In-charge, MPSJA,

Shri Pankaj Gaur, Secretary, Juvenile Justice Committee, High Court of M.P., Jabalpur

(Followed by Group Photo session)

10.30 a.m. to 11.00 a.m. Screening of Documentary

11.00 am to 12.15 p.m. Child friendly approach - Understanding the concept and

implementation in welfare of Children

- Ву Dr. Sneh Choudhary,

Child Expert and Member, JJB,

Katni

### 12.15 p.m. to 12.30 pm TEA BREAK

Overview of the Juvenile Justice (Care & 12.30 p.m. to 1.45 p.m. Protection of

Children) Act, 2015 and Rules

– Ву Smt. Sangeeta Yadav, Faculty Member (Jr.), MPSJA

#### 1.45 p.m. to 2.30 p.m. **LUNCH BREAK**

2.30 p.m. to 3.45 p.m. Role and responsibilities of CWC: Jurisdiction, inquiry and

orders

Smt. Sangeeta Yadav, - By Faculty Member (Jr.), MPSJA

### 3.45 p.m. to 4.00 p.m. TEA BREAK

4.00 p.m. to 4.30 p.m. Procedure relating to adoption

 By Shri Devesh Shrivastava, Matrachaya Sevabharti, Jabalpur

4.30 p.m. to 5.30 p.m. Role of CWC in adoption proceedings

> - By Shri S. N. Khare, **Retired District Judge**

# DAY TWO - 27.03.2018 (Tuesday)

10.15 a.m. to 11.00 a.m. Preparation and maintenance of records, Inspection of Child

Care Institutions

Shri Akhilesh Mishra, By

**District Women Empowerment Officer, Jabalpur** 

11.00 a.m. to 11.45 a.m. Provisions relating to restoration of CINCP & Child Care

Institutions

Smt. Sangeeta Yadav, By

Faculty Member (Jr.), MPSJA

&

Shri Yogendra Yadav,

Dy. Director,

**Women Empowerment Department** 

### 11.45 a.m. to 12.00 noon

## TEA BREAK

12.00 noon to 1.00 p.m. Offences under the Act and sensitive role of CWC &

Important Judgments relating to CWC

- By Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA

## 1.00 p.m. to 1.45 p.m.

## **LUNCH BREAK**

1.45 p.m. to 2.30 p.m. Group discussion on -

Difficulties faced in working of CWC and

Solutions (By Group-I)

Coordination with other agencies including SJPU

Homes etc. (By Group-II)

Problems faced by CWC in passing various

orders (By Group-III)

2.30 p.m. to 3.30 p.m. Presentation of 15 minutes by each group

> Chaired by Smt. Sangeeta Yadav,

Faculty Member (Jr.), MPSJA

- Co-chaired by Shri Yogendra Yadav,

Dy. Director,

**Women Empowerment Department** 

### 3.30 p.m. to 3.45 p.m.

### TEA BREAK

3.45 p.m. to 4.30 p.m. Panel discussion and open interactive session and road ahead

- Chaired by

Shri Pankaj Gaur, Secretary, Juvenile Justice Committee, High Court of M.P., Jabalpur

 Co-chaired by Shri Awdhesh Kumar Gupta,

Faculty Member (Sr.), MPSJA

Shri Yogendra Yadav,

Dy. Director,

**Women Empowerment Department** 

(Followed by Valedictory session)

**Note**:- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture

- The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones is strictly prohibited in the lecture room

**DIRECTOR IN-CHARGE**